GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. 383 TO BE ANSWERED ON 19.07.2022

Projects Funded by NSDF

383. SHRI RAMDAS C. TADAS:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details and objective of the National Sports Development Fund (NSDF) and the criteria for allocation of funds;

(b) the funds available with the NSDF presently and during the years from 2014 to 2022;

(c) the procedure for sports federations or other bodies to apply for funds and the time limit to accord approval or rejection for the same;

(d) the projects funded by the NSDF along with the amount provided for each of the projects during the last five years and the current year, State/UT-wise; and

(e) the details of projects currently under consideration of the NSDF?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS [SHRI ANURAG SINGH THAKUR]

(a): The National Sports Development Fund (NSDF) was established in 1998 under the Charitable Endowments Act 1890 and was notified by Government of India in November, 1998. The Fund helps sportspersons excel by providing them opportunities to train under coaches of international repute with technical, scientific and psychological support and giving them exposure to international competitions. The Fund also provides financial assistance for development of infrastructure and other activities for promotion of sports.

The following are the objectives of NSDF:

- i. To administer and apply the moneys of the fund for promotion of sports in general and specific sports disciplines and individual sports persons in particular for achieving excellence at the National and International level;
- ii. To impart special training and coaching in relevant sports disciplines to sportsperson, coaches and sports specialists;
- iii. To construct and maintain infrastructure as may be required for promotion of excellence in sports;
- iv. To supply equipment to Government and Non-Government Organizations and individuals with a view to promoting excellence in sports;
- v. To identify problems and take up research and development studies for providing support to excellence in sports;
- vi. To promote international cooperation, in particular, exchanges which may promote the development of indigenous sport and human resources as also the activities which are within the ambit of Exchange Programmes entered into between India and other countries; and
- vii. To provide low interest or interest free loans for projects and activities related to any of the aforesaid objects.

(b): The details of funds available with the NSDF presently and during the years from 2014 to 2022 are as under:

S. No.	As on date	Amount		
		(In Crore Rupees)		
1	31.03.2014	115.55		
2	31.03.2015	126.72		
3	31.03.2016	123.58		
4	31.03.2017	149.46		
5	31.03.2018	123.80		
6	31.03.2019	26.75		
7	31.03.2020	123.18		
8	31.03.2021	156.58		
9	31.03.2022	121.76		
10	13.07.2022	109.64		

(c): Sportspersons / organisations etc. desirous of seeking financial assistance / grants from the NSDF are required to apply in the prescribed form along with the detailed project report, time schedule for completion of the project and financial implications, etc.

The Executive Committee of NSDF considers all the proposals and takes appropriate decision after getting comments from the concerned authorities / organisations / agencies. There is no specific time limit to accord approval or rejections for the same.

(d): Details of the projects approved for financial assistance from NSDF along with the amount provided for each of the projects are given at <u>Annexure</u>.

(e): The Union Government keeps receiving proposals from individual sportspersons, organisations / institutes, etc. from time to time. The proposals are sanctioned according to the parameters of the NSDF scheme subject to their completeness, technical feasibility and availability of funds under the scheme. Based on the proposals received under the scheme, 32 projects of various categories have been sanctioned under the NSDF scheme during the last five years. Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 383 for answer on 19.07.2022 regarding Projects Funded by NSDF asked by Shri Ramdas C. Tadas, Hon'ble Members of Parliament.

Details of the projects approved for financial assistance from NSDF along with amount provided

S. No.	Project	Amount (Rs. In lakh)	State
	2017-18		
1.	Hockey Academy, National Stadium, New Delhi (through SAI)	1750.00	Delhi
2.	Gymnastic Academy, New Delhi. (through SAI)	200.00	Delhi
3.	Sports Authority of India for setting up of Additional 90 KWP ETS Plant in SAI	99.78	Delhi
4.	SAI- Setting up of 485 KWP Solar Power Plant at Dr. KSS Range, Tuglakabad	370.00	Delhi
5.	SAI- National Sports Museum, New Delhi	500.00	Delhi
6.	National Athletics Academy, Bhubaneswar	400.00	Odisha
7.	SAI-Football Academy (Assam)	300.00	Assam
8.	Abhinav Bindra Foundation Trust for Sports Centre at Bangalore	500.00	Karnataka
9.	SAI-NSEC, Salt Lake Kolkata for replacement of Synthetic Hockey Turf	468.00	West Bengal
10.	SAI-NSEC, Salt Lake Kolkata for relaying of Synthetic Athletic Turf	610.00	West Bengal
11.	Table Tennis Academy, Salt Lake, Kolkata (through SAI)	1400.00	West Bengal
12.	SAI-STC Imphal for renovation of Multipurpose Hall	135.00	Manipur
13.	SAG, Aizwal renovation work of Multipurpose Hall	183.32	Mizoram
14	Har Har Mahadev Seva Bhavi Sanstha, Dhule	150.00	Mahasrashtra
15.	SAI-STC-Gachibowli, Hyderabad for renovation.	225.00	Telengana

	2018-19		
1.	Construction of Gymnasium Hall in Rural Areas of Jaipur (through SAI)	618.82	Rajasthan
2.	SAI for SAI Centre at Kandivali for Multipurpose Indoor Hall	500.00	Maharashtra
3.	Construction of Hostel at LNIPE Gwalior	2500.00	MP
4.	Construction of Hostel at SAI Centre Bhopal	2500.00	MP
5.	Construction of Hostel at SAI Centre Bangalore	2500.00	Karnataka
6.	Construction of Hostel at SAI Sonepat	2500.00	Haryana
7.	Construction of Hostel at Dr. KSSR, Tughlakabad	2500.00	Delhi
8.	Construction of Hostel at Shilaroo.	1500.00	Himachal Pradesh
9.	Construction of Hostel NERC of LNIPE, Guwahati	2500.00	Assam
	2019-20		
1.	Gagan Narang Sports Promotion Foundation	500.00	Maharashtra
2.	Anju Bobby Sports Foundation	500.00	Karnataka
3.	Guru Nanak Dev University, Amritsar	100.00	Punjab
	2020-21		
1.	Government of Arunachal Pradesh	593.00	Arunachal Pradesh
2.	Civil Services Officers Institute, New Delhi	301.22	Delhi
	2021-22		
1.	Government of Arunachal Pradesh for Construction of 2 Court Badminton Halls at 15 locations. (Rs. 1.50 crore x 15)	2250.00	Arunachal Pradesh
2.	Sports Authority of India for Engaging a consultant to prepare detailed blue print for NCSSR.	249.00	Delhi
3.	Central Civil Services Sports Control Board, New Delhi	155.30	Delhi.